

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

STARRED QUESTION NO:620

ANSWERED ON:07.05.2010

TOURISM PROJECTS

Adsul Shri Anandrao Vithoba; Ram Shri Purnmasi

Will the Minister of TOURISM be pleased to state:

- (a) the details of the tourism projects sanctioned during the Tenth Five-year Plan alongwith the number of projects which have not been completed as yet;
- (b) whether the Government has decided to hold in abeyance/withdrawn the funding of projects sanctioned upto 2004-05 that have not been completed;
- (c) if so, the details thereof;
- (d) whether the Government has decided to set up a fresh monitoring mechanism;
- (e) if so, the details thereof; and
- (f) the steps taken or being taken to ensure that the funds allocated are utilized in time?

Answer

THE MINISTER OF TOURISM(KUMARI SELJA)

(a) to (f): A Statement is laid on the table of the Sabha.

STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 620 ANSWERED ON 07.05. 2010 REGARDING TOURISM PROJECTS.

(a) to (f): During the Tenth Five Year Plan 1160 projects were sanctioned for development and promotion of tourism in the country. State Governments/Union Territory Administrations generally indicate the time required for completion of the projects in the proposals submitted by them which normally ranges from 12 to 36 months. Completion reports regarding sanctioned projects are also sent by them to Ministry of Tourism from time to time. State Governments/Union Territory Administrations are advised to complete the projects early.

Implementation and monitoring of projects is primarily the responsibility of concerned State Governments/Union Territory Administrations. However, Ministry of Tourism also monitors the progress of implementation through review meetings and site visits from time to time. This matter is also discussed in the Regional Conferences of Tourism Ministers.